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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 226/(MAH)/2017
M.A No. 203/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

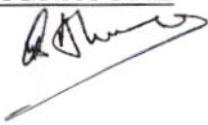
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Dr. Sushil Shah & Ors.

V/s.

Centre for Digestive & Kidney Diseases (India) Pvt.
Ltd. & anr.

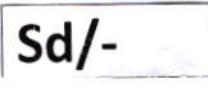
SECTION OF THE COMPANIES ACT: 241, 242, 246 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	T.S. Ahuja, Advocate for Resp.		
61	Adv Dimple Majithia for Petitioner i/b. Agrwal Partners.		

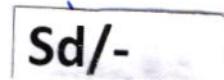
ORDER

MA 203/2017 in CP 226/241-242,246/NCLT/MB/MAH/2017

Petitioner side arguing counsel is absent. The Respondent side arguing Counsel is present. List this matter on 15.12.2017 with a direction to the Petitioner side to appear on next date of hearing, failing which this Petition will be dismissed for default.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)